

IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI

**BEFORE SHRI NARENDRA KUMAR BILLAIYA, AM
AND
MS. KAVITHA RAJAGOPAL, JM**

Order pronounced on 09.06.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	142/Mum/2025	LOQ Warehousing Private Limited	24.03.2025	A	JM



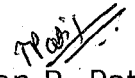
**Karishma J. Pawar
(Stenographer)**

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashri Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 09.06.2025

Before Shri Om Prakash Kant (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No.	Description	Assesse's Name	Dt. of Hearing	Bench	Author
1	ITA No.3420/M/2024	IIT Investrust Limited	09.04.2025	C	JM

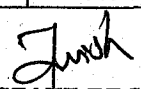

Mrs. Milan R. Patil
LDC

Pronouncement List - I

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 09.06.2025

Before Shri N K Billaiya, AM & Smt. Kavitha Rajagopal, JM					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	142/M/25	LOQ Warehousing Pvt. Ltd.	A/JM	24.03.2025

Before Shri Om Prakash Kant, AM & Shri Rahul Chaudhary, JM					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	3420/M/24	IIT Investrust Ltd.	C/JM	09.04.2025


ASSISTANT REGISTRAR

